

(c) in how many instalments, this price will be realised; and

(d) whether Government propose to ask the DDA to formulate schemes for the LIGs?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON): (a) DDA has reported that the present approximate cost of flats is as under:

Janta	—Rs. 1.53 lacs
LIG (Multi-storeyed)	—Rs. 3.00 to 3.50 lacs
MIG (Multi-storeyed)	—Rs. 5.50 to 6.00 lacs

Expandable houses are in the range of:

Type A —	Rs. 1.90. to 3.76 lacs
Type B —	Rs. 4.32 to 5.21 lacs

(b) No such study survey has been conducted by DDA. However, the costing of DDA flats is done on the principle of 'No Profit No Loss'. DDA has adopted the following measures in working out the cost of flats so as to make them more affordable:—

(i) Liability on account of land component of Janta and Lower Income Group flats is brought down through cross-subsidisation.

(ii) Overheads charges are computed at a lower rates for Janta flats.

(c) In case of allotment of hire purchase basis the allottee is required to deposit initially the cost of land plus 30% of cost of construction. The balance amount is recovered as under:

Janta	: 180 monthly equated instalments.
LIG	: 144 monthly equated instalments.
MIG	: 120 monthly equated instalments.

For Expandable Housing Scheme, payment is to be realised in six quarterly instalments.

(d) Considering the present backlog of 25782 registrants under the LIG category as on 31.3.1995, no new scheme for this category is proposed to be launched at present.

#### Prices of DDA Flats/Lands

5740 PROF VIJAY KUMAR MALHOTRA: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the full bench of the High Court of Delhi have given any decision on the prices of flats and land;

(b) whether DDA has announced that it will not increase the rates of its flats till June 1995;

(c) whether DDA is selling its plots and flats at no profit and no loss basis; and

(d) if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON): (a) Yes, Sir.

(b) Yes, Sir.

(c) Yes, Sir.

(d) Does not arise.

#### Development of Trans-Yamuna Areas

5741. SHRI O.P. KOHLI: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to refer to the answer to Unstarred Question 2574 given in the Rajya Sabha on the 12th August 1994 regarding development of trans-Yamuna area by Delhi Development Authority and state:

(a) how much money out of Rupees 91.60 crores budget provision for the development of trans-Yamuna area for 1994-95 has been spent;

(b) the details of the area where the money has been spent;

(c) the reasons for not spending whole of the money;

(d) how much money is proposed to be spent during 1995-96 for the development of trans-Yamuna and on what counts;

(e) whether there is any proposal to associate the Members of Parliament from trans-Yamuna with the Projects; and

(f) if so, in what manner?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P. K. THUNGON): (a) An amount of Rs. 91.60 crores provided for the development of trans-Yamuna area for 1994-95 was revised to Rs. 80.32 crores by DDA. A sum of Rs. 58.99 crores has been spent during the year 1994-95.

(b) the details of the area where money has been spent are given in the enclosed statement (*See* below):

(c) The reasons for not spending the whole amount are non-sanction of designs/schemes by MCD; encroachment on various sites; and non-executions of schemes by DESU, etc.

(d) A sum of Rs. 91.40 crores has been provided in the budget for 1995-96 for the development works in the trans-Yamuna area, which include civil horticulture and electrical works, and housing and shops.

(e) No, Sir.

(f) Question does not arise in view of reply to part (e) above.

#### Statement

The details of the area Where Money has been Spent During 1994-95

S. No.	Name of Scheme
--------	----------------

- |     |   |
|-----|---|
| 1.  | Development of 111 Acres of land near Jhilmil Phase-II (East).                            |
| 2.  | Development of East of Loni Road.   |
| 3.  | Development of 700 Acres Land Shahdara Zone E-8 to E-12.                                  |
| 4.  | Development of Society land in Geeta Colony.  |
| 5.  | Development of Vishwas Nagar.   |
| 6.  | Development of land zone E-15 West of Loni Road.  |
| 7.  | Development of Zone E-16 Peripheral X Services.   |
| 8.  | Development of land at Zone E-6 SH:PL Rising Mains from Dilshad Garden to Shrestha Vihar. |
| 9.  | Development of 7.15 Hact. residential Pocket near Gazipur.                                |
| 10. | Development of CHBS Patparganj Prov. peripheral Services.                                 |
| 11. | Development of Co-Operative Societies peripheral development in Zone E-13.                |
| 12. | Development of land Dilshad Garden Zone E-6.  |
| 13. | Development of land Mayur Vihar.  |
| 14. | Provision for peripheral Sewer line from Jagriti Enclave to Kalyanpuri.                   |
| 15. | Development of land for CBHBS Chilla Dallupura.   |
| 16. | Development of land residential schemes Kondli Gharoli Complex.                           |
| 17. | Development of Industrial Area Gazipur.   |
| 18. | Development of Mini Sports Complex in Trans Yamuna Area Tahirpur.                         |
| 19. | Development of land Central Business District at Shahdara Scheme.                         |
| 20. | Development of facility Centre No. 17 Trans Yamuna Area Tahirpur.                         |
| 21. | Development of District Centre Shastri Park.  |
| 22. | Development of land for light Railway track Terminal in Zone E-9 to E-13 Area.            |

**S. Name of Scheme  
No.**

23. Development of Gokalpur Service-cum-Facility Centre.
24. Development of land for Facility Centre Village Tahirpur.
25. Development of Fish Eff Food & Timber Market Gazipur.
26. Development of land for services in South of NH-24 Mayur Vihar PH.II
27. Development of Facility Centre at Chilla Dallupura.
28. Development of District Centre at Laxmi Nagar.
29. Development of local Shopping Centre at New Rajdhani Enclave.
30. Development of community centre Preet Vihar.
31. Development of land North Wazirabad, road for Facility Centre.
32. Development of Children Park at Bidi wala Bagh.
33. Development of land for CGHS at Mayur Vihar at Ph-I for local Shopping Centre.
34. Development of local Shopping Centre at Sarita Vihar (Rashtriyajan CHBS Zone 9-10-11.
35. Provision for chain link fencing development of 128 Hectares land around and including Bhalaswa Lake Jahangirpuri
36. Maintenance of parks RSP Coop. Housing Building Society 18 to 42.
37. Development of Yamuna Sports Complex in Trans Yamuna Area.
38. Development of Multisya at Mandawli Fazalpur.
39. Development of 0.6068 hectares land for local Shopping Centre at Mayur Vihar Phase-I.
40. Development of 140 hectares land at Yamuna river Bed.
41. Development of Play field at Nand Nagari.
42. Development of land for CGHS ZEE-13 Patparganj (Extd. portion).
43. Land Protection Works Trans Yamuna Area.
44. Maintenance of Jeeps of East Zone.

**Development of Industrial Zones in NCR**

5742. MISS SAROJ KHAPARDE:  
Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether there is any proposal for the development of exclusive industrial zones in one of the States in the National Capital Region for the units willing/asked to shift; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON): (a) The National Capital Region Board has reported that there is no such proposal with the Board.

(b) Does not arise.

**सरकारी क्वार्टरों का निर्माण**

5743. श्री अजीत जोगी: क्या शहरी कार्य और रोजगार मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या केन्द्रीय सरकार ने गत तीन वर्षों के दौरान जनरल पूल वर्ग के अन्तर्गत केन्द्रीय सरकार के कर्मचारियों के लिए राज्यों में सरकारी क्वार्टरों का निर्णय लिया है;

(ख) यदि हां, तो तत्संबंधी राज्य-वार तथा शहर-वार ब्यौर क्या है; और

(ग) यदि नहीं, तो उसके क्या कारण हैं?

शहरी कार्य और रोजगार मंत्रालय के राज्य मंत्री (श्री पी.के. थुंगन): (क) जी, हां।

(ख) गत तीन वर्ष के दौरान सामान्य पूल श्रेणी के अन्तर्गत निर्मित क्वार्टरों के राज्यवार एवं नगर-वार ब्यौर इस प्रकार है:—